BENCH-II

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P(IB) No.356/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th September 2017, 10.30 A.M

Name	of the Company	Jai Balaji Industries Ltd -Vs- Jai Venktesh Concast F	Pvt Ltd.	S the guide
Under Section		8 & 9 IBC	sterintagione cutse bree	NET E DE LE
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) Mrs Marijo Bhulerea, Ader 2) Mrs Soriea Showma, Ader Jer Uni operational 3) Mrs Aristra Marso, Ader applicant reduction 4) Mrs utlano Sharma, Ada applicant reduction

1) AKASH SHARMA, Pr.CS 2) AKHILESH KU. SHRIVASTAVA, ADV. } Intervening Applican

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## ORDER

Ld. Lawyer on behalf of the petitioner as also the Ld. Lawyer as Intervenor is present. He submitted that he has filed an IA application sometime in the 31<sup>st</sup> July 2017. Since it was found defective, he has to file it on 14<sup>th</sup> August 2017. When the matter is taken up for hearing, the said application was not found listed and numbered.

Under such circumstances, it is not possible to hear the matter. Registry is directed list the matter immediately.

Fixed on 14.09.2017.

MANORAMA KUMARI MEMBER(J)